# MANIPUR GAZETTE

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**CONTENTS**


| | | Page (s) | | | Page (s) |
|---|---|---|---|---|---|
| **Part I** | Appointments, Postings, Transfers Powers, Leave and other Personal Notices. | **Nil** | **Part III** | Orders, Notifications and Rule of the Government of India. | **Nil** |
| **Part II(A)** | Resolutions, Regulations, Orders, Notifications and Rules, etc. | **Nil** | **Part IX** | Advertisements and Notices by the Government Offices. | **27** |
| **Part II(B)** | Orders, Notifications and Rules of the High Courts. | **Nil** | | | |


*(Separate paging is given on each part in order that it may be filed as a separate compilation)*

**PART-IX**

**GOVERNMENT OF MANIPUR**
**OFFICE OF THE REGISTRAR OF TRADE UNIONS**
**LAMPHELPAT**

**N O T I F I C A T I O N**

Lamphelpat, the 19th August, 2025

No. Lab/190/2025-2026(TU-47): It is hereby, notified for general information that in pursuant to Section 8 of the Trade Unions Act, 1926 (Act No. XVI of 1926) as in force in Manipur the **"ALL MANIPUR POTATO & ONION TRADERS UNION" (AMPOTU),** Canchipur near Manipur University, Imphal West District, Manipur has been registered under No. **1060** of **2025.**

**TANUSHREE NAOREM,**
Registrar of Trade Unions, Manipur.

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Digitally signed by
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